

DIVISION BENCH

O-139

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February, 2021, 10:30 A.M

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRATECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Abhrajit Mitra, Sr. Advocate] **For the Petitioner**
Ms. Manju Bhuteria, Advocate]
Ms. Rajshree Kajaria, Advocate]
Ms. Sonia Sharma, Advocate]

ORDER

Mr. Abhrajit Mitra, Ld. Counsel along with Ms. Manju Bhuteria, Ld. Counsel, Ms. Rajshree Kajaria, Ld. Counsel and Ms. Sonia Sharma, Ld. Counsel for the Petitioner present.

List this matter for hearing on **12/04/2021**.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member (J)

vc